



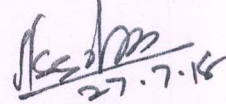
Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

No: LD (A) 2018/54
Dated. 27 - 07 - 2018.

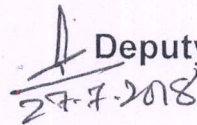
Subject: Furnishing of updated status of all pending cases.

The Learned Advocate General has desired to have a complete data about the pendency of cases as discussed in the meeting held on 25-07-2018 at 3:30 PM. All the Additional Secretaries (Legal) /Senior Law Officers/Public Law Officers/Legal Assistants/Junior Legal Assistants working in different Departments/Offices are requested to provide complete data about the pendency of cases within three days positively to this Department .

The information can also be shared on **Law-jk@nic.in.**


27.7.18

(Ashish Gupta)


27.7.2018
Deputy Legal Remembrancer

Additional Secretary/Senior Law Officer/
Public Law Officer/Legal Assistant/
Junior Legal Assistant,

Department.

Copy to the Private Secretary to Advocate General's Office, J&K Srinagar for information. This is with reference to letter No.AG/PSS/2018/309-10 dated 27-07-2018.